

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.28**  
**CP NO.88/BB/2022**

**IN THE MATTER OF:**

Mr. M Satyanarayana ... Petitioner  
Vs  
Magnum Metrolics India Private Limited and others ... Respondent

**Order under Section 241-242 of Companies Act, 2013**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Nivedha Mohan

**ORDER**

1. Due to the paucity of the time, the case is adjourned to **27.06.2024**.
2. Interim order granted on 15.12.2022 is extended till next date of hearing.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Gayathri